

Annexure-7

Name of the corporate debtor: Tirupur Plaza Hotel Private Limited; Date of commencement of liquidation: 15.02.2023; List of stakeholders as on: 07.04.2023

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders (preference shareholders /equity shareholders /partners / others)	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Shankar Jagannathan	Preference Shareholder	31.03.2023	1,53,89,932	92,50,000	Preference Shareholder	0	Nil	0	7.18%	0	0	61,39,932	0	As per books of accounts
2	Shalini Jagannathan	Preference Shareholder	31.03.2023	1,70,43,952	1,03,25,000	Preference Shareholder	0	Nil	0	8.01%	0	0	67,18,952	0	As per books of accounts
3	Sridhar Jagannathan	Equity Shareholder	31.03.2023	91,60,000	91,60,000	Equity Shareholder	0	Nil	0	7.11%	0	0	0	0	
4	D S Jagannathan	Equity Shareholder	31.03.2023	1,65,76,500	1,65,76,500	Equity Shareholder	0	Nil	0	12.86%	0	0	0	0	
5	A V Palanisamy	Equity Shareholder	16.03.2023	15,00,000	15,00,000	Equity Shareholder	0	Nil	0	1.16%	0	0	0	0	
	Total			5,96,70,384	4,68,11,500		0		0		0	0	1,28,58,884	0	



(Handwritten signature)